

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 1070 of 2020**

**In the matter of:**

**ADS Resources Ltd.**

**....Appellant**

**Vs.**

**Shilpi Cables Technologies Ltd.**

**....Respondent**

**Present**

**For Appellant:       None.**

**For Respondent:     Mr. Puneet Singh Bindra, Ms. Simran Jeet, Mr. Akshay  
Goel & Mr. Rakesh Patel, Advocates.**

**ORDER**  
**(Virtual Mode)**

**08.04.2021:**       When the case was called out Learned Counsel for the  
Appellant not join the proceedings.

Learned Counsel for the Respondent is present.

Learned Counsels for the Parties are directed to comply the order dated  
22.03.2021 and to file a hard copy of the Citations of the Judgements which  
they proposed to rely, within one week.

List this matter for '**Hearing**' on **7<sup>th</sup> May, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

*Sim/nn*